

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**13. C.P.(IB)-1192(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - BIO Care India Private Limited**

**Section: 10 of Insolvency and Bankruptcy Code,2016.**

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**ORDER**

None appeared for the Petitioner. A last and final opportunity granted to the Petitioner to cause an appearance on the next date of hearing and to advance arguments, failing which, the C.P.(IB)-1192(MB)/2023 shall be dismissed for non-prosecution. Registry is directed to issue court notice to the Petitioner intimating the next date of hearing. List the matter on **21.08.2024** either for appearance or dismissal of the Company Petition.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*SUSHIL*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**